

File No.22/8/2015-Adm/APTEL
APPELLATE TRIBUNAL FOR ELECTRICITY
Ministry of Power
Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi-110 003

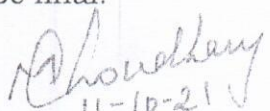
Dated the 8th October, 2021

OFFICE MEMORANDUM

Hon'ble Officiating Chairperson, Appellate Tribunal for Electricity is pleased to re-constitute the Public Grievance Cell comprising the following officers to redress the grievances by way of complaints received from the public :-

(i)	Shri Kapil Kr. Sharma, AAO	-	Head of the Cell
(ii)	Ms. Janki Sharma, PS	-	Member
(iii)	Ms. Mamta Gupta, PS	-	Member

2. The Public Grievance Cell shall, on receipt of the complaints, collect relevant papers documents and other materials and after verifying the details, shall forward the same to the Registrar with its report as to whether any action is required to be taken on the complaint or the same is simply to be "Closed". The Registrar shall then go through the file/report of the Committee, offer her comments and submit the file before the Hon'ble Chairperson for appropriate order. The decision of the Hon'ble Chairperson in this regard shall be final.


11-10-21
(**Madhulika Choudhary**)
Registrar

Copy to :-

1. Director (R&R), Ministry of Power, Sharam Shakti Bhawan, New Delhi.
2. Shri Kapil Kr. Sharma, AAO, (Head of the Grievance Cell)
3. Ms. Janki Sharma, PS(Member of the Grievance Cell)
4. Ms. Mamta Gupta, PS(Member of the Grievance Cell)
5. PPS to Hon'ble Officiating Chairperson
6. PS to Hon'ble Judicial Member
7. PPS/PS to Hon'ble Technical Members
8. Office Assistant/IT(outsourcer) for uploading the OM on the Website of APTEL
9. Guard File